

(b) if so, what are the details in this regard; and

(c) what action has been taken against those responsible for the incident?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) यह सूचना मिली है कि सुरजीत सिंह नाम के एक ड्राइवर और एक महिला को 2 जुलाई, 1968 को रूप नगर के एक मकान में पीटा गया। श्री सुरजीत सिंह की मृत्यु हो गई तथा महिला गम्भीर रूप से घायल हो गई।

(ख) यह कहा जाता है कि श्री सुरजीत सिंह के उस महिला से अवैध सम्बन्ध थे जिस पर उस महिला के परिवार के सदस्यों ने रोष प्रकट किया तथा जिसके परिणामस्वरूप उक्त घटना घटी।

(ग) दिल्ली पुलिस ने इस संबंध में धारा 365 तथा 120-ख/302/201 भारतीय दंड संहिता के अधीन दो मामले दर्ज किये हैं तथा उनकी जांच की जा रही है। अभी तक चार व्यक्ति, जिन पर उन्हें पीटने के आरोप हैं, गिरफ्तार कर लिये गये हैं।

[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) It is reported that a driver named Surjit Singh and a woman were beaten in a house at Roop Nagar on 2nd July, 1968. Shri Surjit Singh died and the woman sustained serious injuries.

(b) It is alleged that Shri Surjit Singh had illicit relations with the woman, which was resented by the family members of the woman and led to the above incident.

(c) In this connection, two cases have been registered by the Delhi Police under section 365 and 120-B/302/201 IPC and are under investigation. Four persons who were allegedly involved in beating them have been arrested so far.]

CONSTRUCTION OF BRIDGE ON THE NATIONAL HIGHWAY AT NEENDAKARA

224. SHRIKESAVAN (THAZHAVA) Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

†[] English translation.

(a) the progress made in the construction of the bridge on the National Highway at Neendakara in Quilon District, Kerala;

(b) whether it is a fact that the said construction will be completed during the year 1968-69; and

(c) if not, what are the reasons for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) All the wells have been sunk to the appropriate positions and plugged. The expenditure incurred upto the end of May, 1968 is Rs. 17,64,900 against the sanctioned estimated cost of Rs. 39.28 lakhs.

(b) No, Sir.

(c) The delay is due to the load tests that had to be carried out and the suspension of work by the Contractor for about a year.

CONSTRUCTION OF AERODROME IN THE STATE OF MADRAS

225. SHRI THILLAI VILLALAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government propose to construct a new aerodrome in the state of Madras in the near future ; and

(b) if so, at which place the aerodrome will be constructed?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) (a) There is no such proposal under consideration at present.

(b) Does not arise.

NIGHT PASSENGER SERVICE OF THE INDIAN AIRLINES

226. SHRIMATI LALITHA (RAJAGOPALAN): Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the reasons for which the night passenger service of the Indian Airlines has been abandoned?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : The proposal to operate night airmail service with passengers has not been abandoned, but has been delayed due to a set back in the crew training schedule. Night passenger service on the sector Delhi-Nagpur-Delhi is being operated with effect from the 15th July, 1968. In the ensuing winter schedule